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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 27/(MAH)/2011

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE PARTIES: Kalpdrum Enterprises  
V/s.  
M/s. Antop Hill Warehousing Co. Ltd.

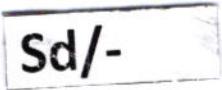
SECTION OF THE COMPANIES ACT: 111A of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
1	mukesh P. Shah	Partner	 17-11-17
2.	Megan Shah 1/6 S D Israni Law Chamber	Adv. Respondent	

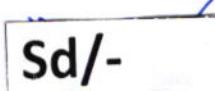
ORDER

TCP 27/111A/NCLT/MB/MAH/2011

At request of the parties, list this matter on 19.12.2017.

  
**Sd/-**

V. NALLASENAPATHY  
Member(Technical)

  
**Sd/-**

B. S. V. PRAKASH KUMAR  
Member (Judicial)